

1	2	3
17.	Kalakad- Mundanthurai	(Tamil Nadu) 22
18.	Valmiki	(Bihar) 81
Total		1327

### Environment Courts

1015. SHRI MADHAVRAO SCINDIA:  
SHRI SHEOSHARAN VERMA:  
SHRI PARASRAM BHARD-  
WAJ:  
SHRI YASHWANTRAOPATIL:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to set up Environment Courts;

(b) if so, what is the contemplated structure of these courts and on what lines they are to function; and

(c) what would be the qualifications and requisite background for the judges of these courts?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):  
(a) to (c). Government have not taken any final decisions in this regard.

### Time-Scale Promotion to Short Service Commissioned Officers

1016. SHRI MADHAVRAO SCINDIA:  
Will the PRIME MINISTER be pleased to state:

(a) whether the Short Service Commissioned Officers in Army Medical Corps are allowed time-scale promotion before they are relieved from the Commission;

(b) if not, whether this rule or practice existed in the past and the reasons for its discontinuation; and

(c) whether Government propose to review it?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Short Service Commissioned Officers in the Army Medical Corps are granted promotion only upto the rank of Major.

Prior to 4.4.1985, promotion to the rank of Major was granted to eligible S.S.C. Officers after six years' reckonable service as Captain. At present, this period is five years including the benefit of ante-date for additional qualifications.

(c) No, Sir.

### Gun Salute Towards V.V.I.P. during Republic Day Parade

1017. SHRI MADHAVRAO SCINDIA:  
Will the PRIME MINISTER be pleased to state:

(a) whether the Vijayanta and some